

Further, Counsel for Respondent nos. 1 and 3 are directed to supply the documents as called for in the present Application and reply, if any, on behalf of Respondent nos. 1 and 3 be also filed by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for hearing on **29.08.2024**.

IA 3175 of 2024

Present:- Counsel, Prachi Pandya appeared for the Applicant through VC.

List this matter along with the connect Application on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)